



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO.60/272/2021  
DATED THIS THE 03RD DAY OF MAY, 2021**

**CORAM:**

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)  
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)**

(THROUGH VIDEO CONFERENCE)

Kiran Bala aged about 25 years (Date of Birth (19.04.1996) daughter of Suresh Kumar, resident of Chhanni Gujran, Post Office GHO, Tehsil and District Pathankot, Pin Code-145001, Punjab.

....Applicant

(By Advocate SH. S.K. CHAUDHARY – through video conference)

Vs.

1. Staff Selection Commission, Block No.12, CGO Complex, Lodhi Road, New Delhi-110011 through its Regional Director (NR).
2. Staff Selection Commission, Block No.3, Ground Floor, Kendriya Sadan, Sector-9, Chandigarh-167017, through its Deputy Regional Director (NWR).
3. Directorate General CRPF (Recruitment Branch), East Block-07, level-4, Sector-01, R.K. Puram, New Delhi-110011.

.....Respondents

**ORDER (Oral)****AJANTA DAYALAN (MEMBER A):-**

1. We have joined this Division Bench online through Video Conferencing.
2. The counsel for the applicant seeks permission to withdraw this O.A. with liberty to file a fresh one with better particulars.
3. In view of the above, the O.A. is dismissed as withdrawn, with liberty as prayed for.
4. Hon'ble Mrs. Justice Vijay Lakshmi, Member (J) has consented to this order during virtual hearing.

**(AJANTA DAYALAN)  
MEMBER (A)**

**(JUSTICE VIJAY LAKSHMI)  
MEMBER (J)**

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